GOVERNMENT OF MEGHALAYA HEALTH & FAMILY WELFARE DEPARTMENT

ORDERS BY THE GOVERNOR NOTIFICATION

Dated, Shillong the 26th March, 2020.

No. Health. 93/2020/1: The Governor of Meghalaya is pleased to constitute a Special Task Force to assist the Health & Family Welfare Department and to come up with such proposals for strengthening of critical infrastructure required in the State for preventing/managing the possible outbreak of COVID-19 with the following members:

1.	Dr. Vijay Kumar, IAS, Commissioner & Secretary	-	Chairperson
	Finance, Planning etc.		
2.	Secretary, Health & Family Welfare	-	Member Secretary
3.	Mission Director, National Health Mission	-	Member
4.	Director of Health Services (MI)	-	Member
5.	Director of AYUSH	-	Member
6.	Director of IIPH, Shillong	-	Member
7.	Director/Medical Superintendent, NEIGRIHMS, Shillong		- Member
8.	Medical Superintendent, Army Hospital, Shillong	-	Member
9.	Medical Superintendent, Civil Hospital, Shillong.	-	Member
	Medical Supertintendent, Ganesh Das Govt. MCH Hospital, Shillong	* =	Member
	Medical Superintendent, Woodland Hospital, Shillong.	-	Member
	Medical Superintendent, Bethany Hospital, Shillong	_	Member
	Medical Superintendent, Nazareth Hospital, Shillong	-	Member
	Medical Superintendent, Children Hospital, Shillong.	-	Member
	. Medical Superintendent, Dr. H. Gordon Robert Hospital, Shillong	_	Member

The Committee may Coopt any medical expert/member as deem fit and proper.

Terms of Reference:

- 1. The Committee will assess critical infrastructure required and make such proposals/recommendation for strengthening of medical facilities required in all the Health facilities in the State for managing COVID-19.
- 2. The Committee may assess the requirement of medicines/medical equipments in all Public Health Centres in the State and suggest ways and means to fast track procurement of such medicines/medical equipment necessary for prevention of outbreak of COVID-19 in a systematic and time bound manner.
- 3. The Committee also may make any such proposals/recommendation as deem fit and proper in connection with prevention and managing of the outbreak of COVID-19 in the State.

Sd/-

(Sampath Kumar, IAS)

Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department.

Dated, Shillong the 25th March, 2020.

Memo. No. Health. 93/2020/1-A Copy to:

- 1. Private Secretary to Chief Minister for kind information of the Chief Minister.
- 2. Private Secretary to Deputy Chief Minister for kind information of the Deputy Chief Minister.
- 3. Private Secretary to Minister I/c Health & Family Welfare for kind information of the Minister.
- 4. Private Assistant to Chief Secretary for kind information of Chief Secretary
- 5. Private Assistant to Additional Chief Secretary, Finance/Planning Department.
- 6. Commissioner & Secretary, Health & Family Welfare Department.
- 7. Dr. Vijay Kumar,IAS, Commissioner & Secretary, Finance/Planning etc for kind information.
- 8. Secretary, Health & Family Welfare Department.
- 9. Mission Director, National Health Mission, Meghalaya, Shillong.
- 10. Joint Secretary (I/II/III) Health & Family Welfare Department.
- 11. Director of Health Services (MI), Meghalaya, Shillong.

12. Director of AYUSH, Meghalaya, Shillong.

13. Director of IIPH, Pasteur Hills, Lawmali, Meghalaya, Shillong.

14. Medical Superintendent, NEIGRIHMS, Shillong/Army Hospital, Shillong/Civil Hospital, Shillong/Ganesh Das Govt. MCH Hospital/Woodland Hospital, Shillong/Bethany Hospital, Shillong/Nazareth Hospital, Shillong/Children Hospital, Shillong / Dr. H. Gordon Robert Hospital, Shillong.

By Order etc.,

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Joint Secretary to the Govt. of Meghalaya, Health & Family Welfare Department